

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No 186/KB/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company		Joydip ChakrabortyVersus- Snomed Pharmaceuticals Pvt.Ltd. & Ors.		
U	Inder Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	ANDUT GHOSHM. ADVOCATE		Petitioner	fuil Chartel
2.	Meghr	ad Dullo	Respondate	Car Der

31.07.2017 - C.P. No. 186 / KB / 2015 - Joydip Chakraborty - Versus- Snomed Pharmaceuticals Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as respondent is present.

That both sides have entered into terms of settlement, which are to be acted upon. Hence, prayed for some time. Heard prayer is allowed.

Fixed on 15th of September, 2017.

(MANORAMA KUMARI) MEMBER (J)